

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'E', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. YOGESH KUMAR US, JUDICIAL MEMBER**

ITA No.1447/Del/2019  
Assessment Year: 2015-16

<b>Modern Papers</b> <b>A-88, Ashok Vihar, Phase-I,</b> <b>Delhi -110052</b> <b>PAN No.AAQFM2930H</b>	<b>Vs</b>	<b>ACIT</b> <b>Circle – 34 (1)</b> <b>New Delhi</b>
<b>(APPELLAN</b>		<b>(RESPONDENT)</b>

<b>Appellant</b>	Sh. S. S. Nagar, CA
<b>Respondent</b>	Ms. Rinku Singh, CIT DR

Date of hearing:	25/07/2022
Date of Pronouncement:	25/07/2022

**ORDER**

**PER N.K. BILLAIYA, AM:**

This appeal by the assessee is preferred against the order of the CIT(A)-12, New Delhi dated 14.12.2018 pertaining to A.Y.2015-16

2. At the very outset the authorised representative C.A S. S. Nagar stated that under the instructions he wants to withdraw the appeal.

3. The DR raised no objection.

4. On such concession the appeal is dismissed as withdrawn.
5. Decision announced in the open court on 26.07.2022.

Sd/-  
**(YOGESH KUMAR US)**  
**JUDICIAL MEMBER**

\*NEHA, Sr. Private Secretary\*

Date:- .07.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
 ITAT NEW DELHI

Date of dictation	26.07.2022
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for Pronouncement	
Date on which the fair order comes back to the Sr. PS/ PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	